

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI  
CAUSE LIST OF COURT NO. 2**

Date : 14<sup>th</sup> July, 2017

Time : 11:15 AM

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE  
JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE  
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR ADMISSION</b>			
1.	Original Application No. 390/2017	Mahesh Chandra Singhal Vs. Union of India & Anr.	Mr. Gaurav Kumar Bansal, Adv. for Applicant
2.	Original Application No. 431/2017	M/s All Grace Developers Pvt. Ltd. Vs. UP Pollution Control Board & Ors.	Mr. Narender Pal Singh, Adv. for Applicant
3.	Original Application No. 432/2017 (M.A. No. 856/2017)	Saviour Welfare Society Vs. New Okhla Industrial Development Authority	Mr. Mahir Malhotra & Mr. Mukul Mathur, Advs. for Applicant
<b>FOR COMPLETION OF PLEADINGS</b>			
4.	Original Application No. 163/2017 (M.A. No. 297/2017)	Sheikh Sarai, Phase-I MIG Flats Owners Welfare Association (MIRA) Vs. Union of India & Ors.	Mr. B. P. Singh & Mr. K. V. Sreemithun, Advs. for Applicant  Ms. Puja Kalra, Adv. for R-3 Mr. Tarunvir Singh Khehar, Adv. for R-4 Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA
<b>FOR HEARING</b>			
5.	<b>Execution Application No. 16/2016 IN</b> O.A. No. 270/2013	K. C. Bhargava & Anr. Vs. Union of India & Ors.	Mr. Prafulla K. Behera, Adv. for Applicant  Mr. Vikas Malhotra, Adv. for R-1 Mr. Anil Panwar, Sr. Adv. with Mr. Anoosha S. Panwar, Adv. for R-2 Mr. Tarunvir Singh Khehar, Adv. for R-3 & 5 Mr. A. K. Prasad, Adv. for MoUD Mr. Vishal Prasad, Adv. Mr. Sanjiv Kumar Jha, Adv. for R-6 Mr. Harkesh Meena, Adv. Mr. Sakshi Popli, Adv. for NDMC Ms. Puja Kalra, Adv. for SDMC
6.	Appeal No. 48/2016 (M.A. No. 830/2016 & M.A. No. 831/2016)	Nityendra Manav Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant  Mr. Mukul Singh, Adv. for R-1 Mr. Shiv Mangal, AAG with Mr. Saurabh Rajpal, Adv. for R-2 to 8
7.	Original Application No. 88/2016 (M.A. No. 313/2017)	Nandan Singh Bora Vs. Union of India & Ors.	Mr. Rajeev Bisht & Mr. Surinder Singh, Advs. for Applicant  Mr. Rahul Verma, AAG with Mr. Jaswant Singh, Adv. for R-3 to 6 & 9 Mr. Mukesh Verma, Adv. for R-8 Mr. Attin Shankar Rastogi, Adv. for MoEF
8.	Original Application No. 207/2016 (M.A. No. 388/2016)	Ashok Kumar Vs. Chief Secretary, Govt. of NCT of Delhi Ors.	Mr. Ashok Kumar, Applicant in person  Mr. Tarunvir Singh Khehar, Adv. for R-1&5 Ms. Puja Kalra, Adv. for R-2 Ms. Sakshi Popli, Adv. for R-3 (DJB) Mr. Gaurav Verma, Adv. for R-6 Mr. B. V. Niren, Adv. for CGSC Mr. Gaurav Gupta, Adv. Dr. K.P.S. Dalal, Adv. for Noticee No. 1

9.	Original Application No. 367/2016 (M.A. No. 712/2016)	Bahadur Singh Karki Vs. Union of India & Ors.	Mr. Rajeev Singh Bisht, Adv. for Applicant Mr. Rahul Pratap, Adv. for MoEF Mr. Divya Prakash Pandey, Adv. Mr. Vikas Malhotra, Adv. Mr. Rahul Verma, AAG with R-3 to 6 & 9 Mr. Mukesh Verma, Adv. for R-8 Mr. Ajit Sharma, Adv. for R-10 Mr. A. K. Babbar, Adv. for R-11
10.	Original Application No. 400/2016	Kendriya Samaj Seva Samiti (Regd.) Vs. Principal Secretary Forest, Govt. of M.P. & Ors.	Mr. V. K. Shukla & Mr. Anchal Mehrotra, Adv. for Applicant Mr. Abhishek Yadav, Adv. for State of UP Mr. B. V. Niren, Adv. Mr. V. K. Shukla, Adv. for State of M.P. Mr. Rajul Shrivastav, Adv. for MPPCB
11.	Original Application No. 401/2016	Kendriya Samaj Seva Samiti (Regd.) Vs. District Magistrate, Etawah, UP & Ors.	Mr. V. K. Shukla & Mr. Anchal Mehrotra, Adv. for Applicant Mr. Abhishek Yadav, Adv. for State of U.P.
12.	Original Application No. 519/2016 (M.A. No. 451/2017)	Hardeep Singh & Ors. Vs. SDMC & Ors.	Mr. Manish Garg, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-2 to 6 & 8 Mr. Dharendra Kumar Yadav, Adv. for R-3 Mr. B. R. Sharma, Adv. for R-9 Mr. I. K. Kapila, Adv. for R-10 Mr. Rakesh Wadhwa, Adv. for R-11 & 19 Mr. Parminder Singh, Adv. for R-12 Mr. Rajat Katyal, Adv. for R-13 to 17 Mr. Rajiv Bansal, Adv. for DDA Mr. Dinesh Jindal, LO for DPCC Ms. Puja Kalra, Adv. for SDMC Mr. Krishna Kumar Singh, Adv. for MoEF
13.	Original Application No. 552/2016	Chhotu Kanwar Vs. State of Rajasthan & Ors.	Dr. Nikhil Dungawat & Mr. Nihar Jain, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Lokendar Singh, Adv. for Rajasthan & RSPCB Mr. Rohit Kumar Tuteja, Adv. for R-3 Mr. Sanjeet Purohit, Adv. for -4
14.	Original Application No. 325/2015	Lt. Col. Sarvadaman Singh Oberoi Vs. Union of India & Ors.	Ms. Suruchi Mittal & Mr. Abhishek Gautam, Adv. for Applicant Mr. A. K. Prasad, Adv. for R-1 & 2 Ms. P. Batra Singh, Adv. for R-3 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-4 & 5 Mr. Vivek Sharma, Adv. Mr. Taruna A. Prasad, Adv. for MoEF
15.	Original Application No. 566/2015	Windsor & Nova Apartment Owners' Association Vs. Saya Buildcon Consortium Pvt. Ltd.	Mr. Raghendra Dwivedi, Adv. for Applicant Mr. Saurabh Suman Sinha, Adv. Mr. Prashant Kumar & Mr. Sunil Singh, Adv. for R-1 Mr. Nidhesh Gupta, Sr. Adv. with Mr. Himanshu Tyagi, Adv.
16.	Appeal No. 127/2015	M/s Walia Construction Vs. State of Punjab & Ors.	Mr. A. R. Takkar, Adv. for Appellant Mr. S. K. Pabbi, AAG with Mr. I. K. Kapila, Adv. for R-1, 2, 4 to 6 Mr. Naginder Benipal, Adv. for R-3 Mr. Gurmehar S. Sistani, Adv. for R-7 Mr. A. K. Prasad, Adv. for MoUD Mr. Anil Soni, AAG with Mr. Nagendar Benipal, Adv. for R-9

17.	Original Application No. 117/2014 (PH)	Shantanu Sharma  Vs Union of India & Ors.	Mr. Shantanu Sharma, Mr. Ambaresh Tripathi, Advs. for the Applicant  Mr. Vikas Malhotra, Adv. for R-1 Mr. Abhishek Paruthi, Adv. for CPCB Mr. Vijay Chandra, Adv. for R-3 Mr. A. K. Prasad, Advs. for R-4 Mr. Shuvodeep Roy, Adv. for R-5 Mr. Sanyam Saxena, Adv. for R-6 Mr. K.V. Jagdishvaran, Adv. for R-8 & 68 Mr. Rudreshwar Singh, Adv. for R-9 & 41 Mr. Shubham Bhalla, Adv. for R-11 & 69 Mr. Dinesh Jindal, L.O, DPCC for R-12 & 57 Mr. Anil Grover AAG, for R-16 & 45 Mr. Jayesh Gaurav, Adv. for R-19 Mr. Mukesh Verma, Adv. for R-24 & 36 Mr. Sapam B. Meitei, Adv. for R-26 & 53 Mr. A.K. Panda Sr. Adv. Mr. S. Panda and Mr. M. Paikaray, Advs. for R-28 Mr. Abhimanyu Garg, Adv. for R-30 & 59 Mr. Aruna Mathur, Adv. for R-32 & 62 Mr.R. Rakesh Sharma,Adv. for TN & TNPCB Mr. Anil Shrivastav, Adv. for R-39 Mr. Sibho Sankar Mishra, Adv. for R-58 Mr. Devraj Ashok for Karnataka & KPCB Mr. Gopal Singh, Adv. for State of Tripura Mr. Balendu Shekhar, Adv.for GNCTD&DPCC Mr. Sarthak Chaturvedi, Adv. for Andaman Mr. Rajul Shrivastav, Adv. for MPPCB Mr. Deepak Anand, Adv.
18.	Original Application No. 499/2014	Anupam Raghav & Anr Vs. U.O.I. & Ors.	Ms. Pooja Dhar, Adv. for the Applicant  Mr. Vikas Malhotra, Adv. for R - 1 Mr.Abhishek Yadav,Adv.for R-2 to 5,10&11 Mr. Pradeep Misra, Adv. for R – 6 to 9 Mr. Roshan Lal Goel, Adv. for R – 19 Mr. Rajkumar, Adv. for CPCB Mr. Upendra Mishra, Adv. for Meghalaya Mr. Devraj Ashok, Adv. for Karnataka Mr. Shiv Mangal Sharma, AAG for RSPCB Mr. Sarthak Chaturvedi, Adv. for Andaman Mr.Ravikant Pal, Adv. for State of Mizoram Mr. Abhimanyu, Adv. for Puducherry Mr.R. Rakesh Sharma,Adv. for TN & TNPCB
19.	Original Application No. 102/2014 (M.A No. 858/2014, M.A No. 872/2014, M.A No. 42/2015, M.A No. 287/2015, M.A. No. 694/2015 & M.A. No. 580/2016)	Sandplast (India) Ltd. & Ors. Vs MoEF & Ors.	Ms. Tasneema Ahmadi, Adv. for Applicant  Mr. Vikas Malhotra, Adv. for R – 1 Mr. Neeraj K. Gupta, Adv, for R – 2 & 115 Mr. B.V. Niren,Adv. for R–3, 8 & 73 Mr. Sandeep Mahapatra, Adv. for R-4, 12&128 Mr. Bharat Sangal, Adv. for R – 5 Mr.Biraja Mahapatra,Adv.for R–6 & 65 Mr. Ved Prakash Gupta for R – 7 Ms. Puja Kalra, Adv. for R – 9 & 10 Mr. Balendu Shekhar, Adv. for R – 11 Mr. Om Prakash, Adv. for R – 13 Ms. Akansha, Adv. for R – 14 & 33 Mr. Rudreshwar Singh, Adv. for R - 16 Mr. Atul Jha,Adv. for R–17,36, 56, 78 & 98 Ms. Bansuri Swaraj, Adv. for R – 18, 37, 57, 79 & 99 Mr. Narender Hooda, Sr. Adv. along with Ms. Bano Beswal, Adv. for R – 20, 39 & 59 Mr. Devraj Ashok,Adv. for R – 23, 42 & 62 Mr. Pankaj Mishra, Adv. for R-24, 43&105 Mr. C.D. Singh, Adv. for R – 25, 64 & 86 Mr. Ashok Panigrahi, Adv. for R – 26, 46,

			<p>66, 88 &amp; 108  Mr. S.P. Singh for R – 27  Mr. Neeraj K. Gupta, Adv. for R - 28  Mr. Raman Yadav, Adv. for R-30, 50, 70, 92&amp;112  Mr. Bikas Kar Gupta, Adv. for R-31, 51, 71 &amp; 93  Mr. Alok Kumar, Adv. for R - 32  Mr. Deepak Jain, Adv. for R-52, 94, 114&amp;126  Mr. Avijit Roy, Adv. for R – 34  Mr. Atul Jha, Adv. for R – 36  Mr. Diny Pratap, Adv. for R - 45  Mr. Shubham Bhalla, Adv. for R – 47 &amp; 67  Ms. Alpana Poddar, Adv. for R – 48 &amp; 68  Mr. R.Rakesh Sharma, Adv. for TN&amp;TNPCB  Mr. Mukesh Verma, Adv. for R - 63  Mr. Abhishek, Adv. for R – 74  Ms. Nupur Chaudhary, Adv. for R-81  Mr. Devashish, Adv. for R – 83  Mr. Preshit Surshe, Adv. for R - 85  Mr. Avnish Alahwat, Adv. for R – 87 &amp; 107  Mr. Anil Soni, Adv. for R – 89  Mr. Ajay Choudhary, Adv. for R-90, 110&amp;127  Mr. Y.K. Jain, Adv. for R – 92  Mr. Guntur Prabhakar, Adv. for R – 95  Mr. D.K. Arya for R – 101  Mr. Ajit S. Bhasme, Adv. for R - 105  Mr. Ravin Dubey, Adv. for R – 106  Mr. Jayant K. Sud, Adv. along with  Mr. Vishal, Adv. for R - 109  Mr. S. Vallinayagam, Adv. for R – 111  Mr. Amit Agrawal, Adv. for R – 113  Mr. Krishan Venugopal, Sr. Adv. along  with Mr. Santosh Kumar, Adv. for R – 116  Mr. Bipin B. Singh, Adv. for R – 117  Mr. Sakshi Popli, Adv. for R – 118  Ms. Beena Rani Pandey, Adv. for R – 119  Mr. Rajiv Bansal, Adv. for R – 120  Mr. D. Bhadra, Adv. for R – 121  Mr. Nishant Pandey, Adv. for R – 122  Mr. Abhishek Thakur, Adv. for R – 123  Mr. Ashok Gupta, Sr. Adv. along with  Mr. Ghanshyam, Adv. for R – 129  Mr. Ajit Pudussery, Adv. for R-130  Mr. P. Sharma, Adv. for State of Mizoram  Ms. Sakshi Popli, Adv. for NDMC  Mr. Suresh Tripathy, Adv. for DJB  Mr. A. K. Panda, Sr. Adv. for SPCB, Odisha  Mr. Rudreshwar Singh, Adv. for BPCB  Mr. Anil Grover, AAG  Ms. Hemantika Wahi, Adv. for Gujarat PCB  Mr. Vikas Singh, Sr. Adv.  Mr. Rajul Shrivastav, Adv. for MPPCB  Mr. Shuvodeep Roy, Adv. for Assam PCB  Mr. Rabin Majumder, Adv.  Ms. Yogmaya Agnihotri, Adv. for C.E.C.B.</p>
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